

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013  
CA No. 266/2013

CORAM:


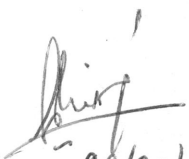
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s.  
M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Suggata Choudhary 1/6 Dhruv 6 Adv for Respondents 2 to 5		
	ADHIRAJ MALHOTRA 1/6 DUTTMENON DUNMORSETT (Advocate for the Petitioner)		 08/02/2017

**ORDER**

**T.C.P. NO. 93/397, 398/CLB/MB/2013**

1. Ld. Representatives of both the sides are present.
2. The Bench is occupied with some other work. Hence, the hearing is adjourned to **6<sup>th</sup> March, 2017**. Duly communicated to both the sides.

Dated: 8<sup>th</sup> February, 2017

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**